

a supplementary question to starred question No. 369 on the 25th February, 1954 and state:

(a) whether any final decision has since been taken to reorganise the Indian Central Jute Committee on new lines;

(b) if so, how it will be constituted and what will be the total number of its Members on State-wise basis;

(c) whether any provision has been made to give representation to the Jute growers on it; and

(d) by what time the newly constituted body is expected to start functioning?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Not yet.

(b) Does not arise.

(c) The primary purpose of reorganisation of the Committee is to give increased representation to growers, but the final set-up has not yet been approved.

(d) It is not possible to say definitely when the reconstituted Committee will start functioning.

LAND REFORMS

*859. **Dr. Satyawadi:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 732 asked on the 10th September, 1954 and state:

(a) whether the institutions and educational centres which have been given financial aid by the Central Government to carry on research in land reforms have submitted any reports; and

(b) if so, the main features of their reports?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No.

(b) Does not arise.

LOSS ON D.T.S. STRIKE

*860. **Shri G. L. Chaudhary:** Will the Minister of Transport be pleased

to state the loss incurred by Government on account of the recent partial strike of Delhi Transport Service Workers?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The drop in the gross traffic earnings during this period was about Rs. 46,000.

REPORT OF THE COMMITTEE ON THE INTEGRATION OF RAILWAY SERVICES

*861. { **Shri Bheekha Bhal:**
Shri P. L. Barupal:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the recommendations made by the Ad hoc Committee on the Integration of Railway Services have not been implemented by the Railway Administration; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The Member is presumably referring to the Ad hoc Committee appointed to review the absorption of the ex-States Railways Gazetted Officers in the Indian Railway Services. If so, the report of the Committee is still under consideration of the Government.

LALLAGUDA WORKSHOP

*862. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the full capacity of the carriage shop of the Railway Workshop, at Lallaguda on the Central Railway could not be utilised during January to October, 1954 due to short supply of underframes and timber;

(b) if so, whether any arrangements have since been made to augment the supplies; and

(c) the quantity of timber indented for during the above period and the quantity actually supplied?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No, Sir.

(b) The question does not arise.

(c) Orders have been placed for 500 tons of timber for Lallaguda Workshop from January to October 1954 and during this period Lallaguda Workshop received 800 tons of timber.

RAILWAY ACCIDENT

*863. Shri Veeraswamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a goods train capsized between Karaikudi and Kallam on the Southern Railway on the 23rd November, 1954;

(b) if so, how many wagons capsized;

(c) whether there was any casualty;

(d) the estimated loss of property involved in the accident;

(e) the causes of the accident; and

(f) whether through train service has been restored between Trichinopoly and Manamadurai?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). At about 19-05 hours on 23rd November, 1954, while No. 2337 Goods Train was running between Kallam and Karaikudi Stations on the Trichinopoly-Manamadurai Section of the Southern Railway, 14 wagons on the train commencing from the 13th vehicle from the engine derailed and capsized.

(c) No one was killed or injured.

(d) The approximate cost of damage to Railway property was over Rs. 50,000.

(e) The proceedings of the Inter-Departmental Enquiry held into this accident are awaited.

(f) Through running was restored at 4-30 hours on 25th November 1954.

AIR AGREEMENTS

*864. Shri D. C. Sharma: Will the Minister of Communications be pleased to state:

(a) the number of countries with which India has entered into air agreements in the current year; and

(b) whether these agreements have improved tourist traffic to this country?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Nil.

(b) Does not arise.

FOOD AUSTERITY MEASURES

*865. { Shri S. N. Das:
Shri Dabhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have given full discretion to the State Governments to relax or to remove the existing food austerity measures; and

(b) if so, the extent to which any of the State Governments have so far made relaxation in these measures?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) All the State Governments except that of Bihar, U.P., West Bengal, Ajmer, Delhi and Madhya Bharat have completely withdrawn all food austerity measures in their States. The Governments of Bihar, U.P., West Bengal, Ajmer, Delhi and Madhya Bharat are also taking steps to remove these measures.

बाज की खेती में गन्नेबन्ना

*८६६. श्री नवल प्रभाकर : क्या बाज तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय कृषि अनुसन्धान